

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 171/16	TP 70/17	For adjournment	433(e)	Fedex Express Transportation & Supply Chain Services (India) Pvt. Ltd., Vs NAXR Logistics Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1 RASUMAR MD
FOR INDIA LAW LLP
9620212325

PETITIONER



2) ANUSUYA.


For NAXR Logistics Pvt Ltd Respondent- 1-6 Anusuya
9035540075

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. She informed the Tribunal, that Respondent will file one more application in this matter and requested for time. List it on 15/02/2018.



Member (T)



Member (J)